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st IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(I) (COMM.) 37/2019

SOMA ENTERPRISE LTD

.....Petitioner

Through:

Mr. Ravi Varma, Ms. Jayshree, Mr.

Mayank Bansal & Mrs. Abhilasha

Sharma, Advocates.

versus

DELHI METRO RAIL

CORPORATION LTD & ANR.

....Respondents

Through: Mr. A

Mr. Ankur Gupta & Mr. Anand Murthi

Rao, Advocates.

3.

+ O.M.P. (COMM) 180/2019 & I.A. 6500/2019, I.A. 16405/2022

DELHI METRO RAIL CORPORATION LTD

.....Petitioner

Through: Ma

Mr. Ankur Gupta & Mr. Anand Murthi

Rao, Advocates.

versus

SOMA ENTERPRISE LTD.

....Respondent

Through:

Mr. Ravi Varma, Ms. Jayshree, Mr.

Mayank Bansal & Mrs. Abhilasha

Sharma, Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

<u>ORDER</u>

28.08.2025

- 1. A request for passover is made due to non-availability of Mr. Ratan K. Singh, Senior Advocate appearing on behalf of the Delhi Metro Rail Corporation (DMRC).
- 2. Since the Court has fixed an old targeted case at 3:00 PM, it will not be





possible to take up this matter upon passover.

3. Re-notify on 3rd March, 2026.

AMIT BANSAL, J

AUGUST 28, 2025/ 'JK'